

Annexure-7

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023
 In accordance with Section 25(2) (e) , IBC ,2016
 List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						(Amount in ₹)				
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Securities and Exchange Board of India (SEBI)	Yes	11.01.2023	3,12,000.00	3,12,000.00	-	-	-	No	6.68%	-	-	-	-	-
	Total	-	-	3,12,000.00	3,12,000.00	-	-	-	-	6.68%	-	-	-	-	-

